

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1987
ANSWERED ON 20/12/2023

BASIC INFRASTRUCTURE IN PANCHAYATS

1987 SHRI V. VIJAYASAI REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government is aware that 1893 Gram Panchayats (GPs) in Andhra Pradesh does not have its own office and nearly 4,000 GPs do not have a computer; and
- (b) the details of efforts being made by Government to provide permanent office and computers to the above Panchayats in AP?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Panchayat being State subject, providing Panchayat infrastructure viz. Bhawan, computers etc is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 2022-23 to 2025-2026, Ministry supplements the efforts of all States/UTs including Andhra Pradesh with focus on NE States, towards supporting the functioning of GPs by providing Panchayat Bhawan & computers as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. As per the information available 1893 GPs are not having own Panchayat Bhawan and 3858 are not having computers in the State of Andhra Pradesh.
